

- Dedicated website has been created in public domain (www.mohfw-h1n1.nic.in) providing information on do's and don't's, guidelines and other necessary information.

Common entrance test for admission to UG and PG medical courses

2256. SHRI A. ELAVARASAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government has cleared a proposal by the Medical Council of India (MCI) for a common entrance test for students seeking admission to UG and PG courses in Medical Colleges;
- (b) if so, whether this move has been accepted by the State Governments; and
- (c) if so, the details thereof and further steps taken by Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) No.

(b) and (c) Do not arise.

Scale IV posts in RRBs

†2257. SHRIMATI BRINDA KARAT: Will the Minister of FINANCE be pleased to state:

- (a) whether the Central Government has advised the Regional Rural Banks (RRBs) to man the scale IV posts by the senior scale III officers of the RRBs pending amendment of Promotion Rule; and
- (b) the details of RRBs which are yet to implement this instruction of the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Yes. Sir. National Bank for Agriculture and Rural Development (NABARD) has reported that it has not received any reference as regards RRBs dishonouring the instruction. The Regional Rural Banks (Appointment and Promotion of Officers and Employees) Rules have been revised and notified in official Gazette of India on 13 July 2010. They were circulated to all RRBs for

†Original notice of the question was received in Hindi.

implementation. The Scale IV post will now be filled from amongst the eligible Scale III officers of RRBs according to the revised Rules. NABARD has reported that the promotion process for the post of Scale IV is in progress in most of the RRBs.

Joining of multi-speciality private hospitals in CGHS

2258. SHRI BALWINDER SINGH BHUNDER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any new multi-speciality private hospital has joined the Central Government Health Schemes (CGHS) so as to provide cash free treatment to its beneficiaries in the country;

(b) if so, the details thereof; and

(c) the steps proposed to rope in more such hospitals for the purpose, as the present arrangement in this regard is not adequate particularly for the retired beneficiaries of the scheme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) In the fresh empanelment process initiated by the CGHS, a new category of "Super-speciality" has been introduced. For qualifying as a Super-speciality hospital, it had to fulfil the criteria laid down in the tender floated by the CGHS. Hospitals empanelled as super-speciality hospitals have to provide cashless treatment to pensioner CGHS beneficiaries referred to them by the CGHS. Serving CGHS beneficiaries will have to pay for the treatment and claim reimbursement from the Ministry/Department in which they are employed. There is a provision in the CGHS scheme for grant of advance for the treatment.

(c) CGHS does not have the power to compulsorily empanel private hospitals. It can empanel only these hospitals which apply for being empanelment provided they fulfil the terms & conditions and the rates that evolve from the tender process.

Health insurance scheme for CGHS beneficiaries

2259. SHRI RAMDAS AGARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has undertaken any review of the working of the Central Government Health Schemes (CGHS);